

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 2510/93

New Delhi this the 18th day of April, 1994

CORAM :

THE HON'BLE MR. J. P. SHARMA, MEMBER (J)
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

Shri Nand Lal Singh S/O Shri
Gian Chand R/O B-162/6,
Gali No. 9, Bhajanpura,
Delhi.

... Applicant

In person

versus

1. Govt. of National Capital Territory of Delhi,
5, Alipur Road,
Delhi (thr. its Chief Secretary)
2. The Secretary (Services),
Govt. of National Capital Territory of Delhi,
5, Alipur Road, Delhi.
3. The Director (Vig.),
Govt. of National Capital Territory of Delhi,
Old Secretariat, Delhi. ... Respondents

By Shri J. P. Ahuja, UIC, departmental representative

O R D E R (ORAL)

Hon'ble Mr. J. P. Sharma, Member (J) -

The applicant appears in person and states that the relief he has prayed for in the O.A. for opening the sealed cover dated 19.6.1991 and to give promotion to him to the post of Food and Civil Supplies Officer, has already been granted to him. He has also been granted the other reliefs prayed for by the department itself and, therefore, he does not press this application.

Je

2. This application is accordingly dismissed as having become infructuous. No costs.

3. The applicant has been identified by the departmental representative.

Adige
(S. R. Adige)
Member (A)

Sharma
(J. P. Sharma)
Member (J)

/as/